

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2162 OF 2013

UDHAM SINGH & ANR.

Appellant (s)

VERSUS

STATE OF U.P.
(With appln(s) for bail)

Respondent(s)

Date: 24/04/2014 This matter was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Syed Mehdi Imam,Adv.

For Respondent(s) Mr. Abhishth Kumar,Adv.

UPON being mentioned the Court made the following
O R D E R

List CrI.M.P. for bail on 28th April, 2014
before an appropriate Bench.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar